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O.A.No.170 of 1996

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy  
of the common  
judgment given  
to the applicant's  
Counsel.

Patru  
121x

Patru  
S.O.

O.A.Nos.154 to 170 of 1996, O.A.Nos.482 and 483  
of 1996, O.A.No.773 of 1996, and O.A.Nos.17 and 404  
of 1997.

....

Order dated 28.9.2001

Sum

Order is pronounced in open Court.

As per observations contained in the Order, dated  
28.9.2001, in separate sheets attached to the  
record of O.A.No.154 of 1996, the Original Applications  
are rejected. No costs.

Sumnath Dom  
VICE-CHAIRMAN  
28.9.2001  
MEMBER(JUDL.)